

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency & Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SATYA PROTECH PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SATYA PROTECH PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	25/04/2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, CHANDIGARH, (INCORPORATED UNDER COMPANIES ACT, 1956)
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U70109HR2012PTC045728
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B 42, PILOT COURTS, ESSLE TOWERS, MG ROAD, GURGAON HR 122002 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10/07/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SUNIL KUMAR AGRAWAL REGD.ADDRESS: E-29, SOUTH EXTENTION- II, NEW DELHI- 110049 AGGARWALSK21@YAHOO.COM TEL/M-91-9811347648 REGISTRATION NO: IBBI/IPA-002/IP-N00081/2017-2018/10222
7A.	CORRESPONDENCE ADDRESS, EMAIL ADDRESS OF THE LIQUIDATOR	CORRESPONDENCE ADDRESS: 904, GF, SECTOR- 7C, FARIDABAD- 121006 Email: LIQSATYA2020@GMAIL.COM
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09/08/2020

Notice is hereby given that SATYA PROTECH PRIVATE LIMITED has commenced voluntary liquidation on **10th July 2020**

The Stakeholders of SATYA PROTECH PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 09/08/2020 to the liquidator at the above address mentioned against item No. 7A.

The Financial Creditors shall submit their proof of claims by electronic means in Form C. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The submission of claims is to be in accordance with regulation made under Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017. The claim with proof is to be submitted in following specified forms along with documentary proof in support of claim:

- Form B: Claim by Operational Creditors except workmen & employees.
Form C: Claim by Financial Creditors.
Form D: Claim by workmen or an employee.
Form E: Claim submitted by an authorized representative of workmen or an employees.
Form F: Claim by any other Stakeholders.

Submission of false or misleading proofs of claim shall attract penalties.



SUNIL KUMAR AGRAWAL
LIQUIDATOR

FOR SATYA PROTECH PRIVATE LIMITED
IBBI/IPA-002/IP-N00081/2017-2018/10222

Date :13.07.2020
Place: New Delhi